NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 44(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH, S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY:

M/s. Stide Avation Pvt. Ltd.

V/s.

M/s. Summit Aviation Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. REPRESENTATION DESIGNATION Respondent No 10 (PNB)

ORDER

On the joint request made by the parties hearing is deferred to 6.9.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

Dated: 27/07/2016

(Vidya)